

financial collaboration with foreign firms as indicated below:—

Name of Indian firm	Name of foreign collaborator
1. M/s. Philips India Ltd., Calcutta.	M/s. N.V. Philips of Holland.
2. M/s. General Electric Co. of India (Manufacturing) Private Ltd., Calcutta.	M/s. General Electric Co. Ltd., London.
3. M/s. Gramophone Company Ltd., Calcutta.	M/s. Gramophone Co. Ltd., England.
4. M/s. Hindustan General Electric Corporation. Ltd. Calcutta.	M/s. SABA of West Germany.
5. M/s. Murphy Radio of India, Bombay.	M/s. Murphy Radio of England.
6. M/s. Mulchandani Electrical and Radio Industries Ltd., Bombay.	M/s. Bush Radio Ltd. of U.K.
7. M/s. National Ekco Radio and Engineering Co. Ltd., Bombay.	M/s. E.K. Cole Ltd. of U.K.

There are no separate agreements for collaboration for manufacture of transistorised radio sets.

(b) Does not arise.

PRODUCTION OF YARN AND CLOTH BY AMBAR CHARKHAS

292. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity of ambar yarn and cloth produced by Ambar Charkhas in the country during the year 1958-59, and

(b) the number of prisons where Ambar Charkhas have become popular?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) 38.40 lakh lbs. of Ambar yarn and 240.38

lakh sq. yds. of Ambar cloth were produced during 1958-59.

(b) 22 prisons.

SHORTAGE OF AND RISE IN THE PRICE OF CAMPHOR

293. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there is a shortage of camphor in the country; and

(b) whether it is a fact that retailers are selling camphor at a price which is nine hundred per cent more than the imported price?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). There is scarcity of camphor and as such the market prices are high.

PERSONS OF INDIAN ORIGIN IN CEYLON

294. SHRI M. S. GURUPADA SWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken up the issue of persons of Indian origin in Ceylon with the new Government there; and

(b) if not, when they propose to take it up?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). The Government of India have not taken up the issue of the people of Indian origin with the new Government of Ceylon, nor is there any proposal at the moment to do so. A decision can only be made after taking into consideration the mutual convenience of the two Governments.